

(2) LPG

- (i) PAHAL: The Government has introduced targeted subsidy delivery to LPG consumers through PAHAL. Applicable subsidy is directly transferred into the bank account of the beneficiaries. As on 28.11.2019, 25.82 crore customers are getting subsidy in their bank account. PAHAL has helped in identifying 'ghost' accounts, multiple accounts and inactive accounts.
- (ii) Rationalisation of LPG subsidy : Higher Income Group Government has taken steps to rationalise the subsidy outgo by excluding such LPG consumers or his/her having spouse taxable income of above ₹ 10 lakh from availing LPG subsidy w.e.f. 1.1.2016.
- (iii) GiveitUp Campaign : As a part of subsidy management, Hon'ble Prime Minister gave call to well-off LPG consumers to voluntarily surrender their subsidy by launching 'GiveitUp' campaign. GiveitUp campaign has evoked huge response from socially committed individuals and has resulted in more than one crore consumers giving up their subsidy voluntarily.

Gas agencies/CNG pumps reserved for SCs/STs/OBCs

†1901. DR. KIRODI LAL MEENA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the State-wise details of sale of gas at every gas agency and CNG pump during the year 2017-18;
- (b) the gas agencies/CNG pumps reserved for SCs/STs/OBCs out of them;
- (c) the State-wise details of the places where there is a backlog of SCs/STs/OBCs member and the details of their estimated sales; and
- (d) the reasons behind the backlog of SCs/STs members and details of efforts made to deal with those reasons and their present status?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN) : (a) As per available information, the State/UT-wise details of domestic LPG

†Original notice of the question was received in Hindi.

sale during the year 2017-18 by Oil Marketing Companies (OMCs) are given in the Statement-I (See below) and the State/UT-wise details of sale of Gas at CNG pumps during the year 2017-18 are given in the Statement-II (See below).

(b) to (d)

With regard to LPG : Oil Marketing Companies (OMCs) have reported that there is no backlog of reservation with regard to LPG distributorships of SCs/STs/OBCs categories respectively. As on 01.11.2019, there are 4,754 and 2,077 LPG distributorships operated by SCs/STs and OBCs respectively.

With regard to CNG : Establishment of CNG Stations is the part of development of City Gas Distribution (CGD) Network by an entity authorised by the Petroleum and Natural Gas Regulatory Board. An authorised entity establishes CNG stations within the authorised Geographical Area (GA) subject to techno-commercial viability of area and based on governing principles of company, it allots CNG pumps to SCs/STs/OBCs.

Statement-I

State/UT-wise details of domestic LPG sale during 2017-18 by OMCs

Sl.No.	State/UT	Domestic LPG Sale by OMCs during the year 2017-18 (in Metric Tons)
1	2	3
1.	Chandigarh	37375
2.	Delhi	717816
3.	Haryana	684830
4.	Himachal Pradesh	128936
5.	Jammu and Kashmir	178392
6.	Punjab	806554
7.	Rajasthan	1103072
8.	Uttar Pradesh	2798389
9.	Uttarakhand	233579

1	2	3
10.	Andaman and Nicobar Island	9283
11.	Arunachal Pradesh	19123
12.	Assam	356513
13.	Bihar	1094572
14.	Jharkhand	269737
15.	Manipur	27252
16.	Meghalaya	17749
17.	Mizoram	21113
18.	Nagaland	21017
19.	Odisha	432216
20.	Sikkim	12661
21.	Tripura	43338
22.	West Bengal	1484294
23.	Chhattisgarh	235847
24.	Dadra and Nagar Haveli	7462
25.	Daman and Diu	6246
26.	Goa	46040
27.	Gujarat	897288
28.	Madhya Pradesh	853783
29.	Maharashtra	2319975
30.	Andhra Pradesh	1008820
31.	Karnataka	1282634
32.	Kerala	762236
33.	Lakshadweep	311
34.	Puducherry	35245
35.	Tamil Nadu	1669111
36.	Telangana	721679

Statement-II*State/UT-wise details of sale of Gas at CNG pumps during 2017-18*

S.No.	State/UT	Sale in TMT
1.	Andhra Pradesh/Telangana	32
2.	Chandigarh	5
3.	Daman and Diu	1
4.	Delhi/NCR	1016
5.	Gujarat and Dadra and Nagar Haveli	612
6.	Haryana	144
7.	Madhya Pradesh	25
8.	Maharashtra	630
9.	Rajasthan	5
10.	Tripura	13
11.	Uttar Pradesh	153
12.	West Bengal	2

New norms for retail licensing

1902. SHRI SANJAY RAUT : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has relaxed norms for setting up petrol pumps, allowing non-oil companies to venture into the business to meet consumer demand-supply;

(b) if so, the details thereof; and

(c) the details and number of domestic and foreign companies that have applied for retail licence in oil and gas marketing in the country?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN) : (a) and (b) Ministry of Petroleum and Natural (MoPNG) Gas *vide* Resolution dated 08.11.19 revised the guidelines for authorization to market transportation fuels which have been published in the Gazette of India. The revised guidelines would boost private